## Annexure-1

			Name of the	Corporate Debtor: PR	OGRESSIVE ME	TERS PRIVATE LIMITED;	Date of Commencemer	t of CIRP: 28.10.202	2; List of Creditors a	s on: 06.03.2023 (	/ersion-2)			
						ist of Secured Financial					· · · · · · · · · · · · · · · · · · ·			
SI No.	Name of Creditor	Details of Claim received		Details of Claims Admitted										
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under Verification	Remarks if any
			4. (10)			NIL								

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